CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram:

- 1. Shri Ashok Basu, Chairman
- 2. Shri G.S. Rajamani, Member
- 3. Shri K.N. Sinha, Member

IA No.37/2003 In Petition No. 32/2003

In the matter of

Fixation of Two Part Tariff of Electricity from Agartala Gas Turbine Power Project (84 MW) of NEEPCO for the year 2003-2004.

IA No.38/2003 In Petition No. 33/2003

And in the matter of

Fixation of Two Part Tariff of Electricity from Assam Gas Based Power Project (291 MW) of NEEPCO for the year 2003-2004.

And in the matter of

North Eastern Electric Power Corporation Ltd. ... Petitioner

Vs

- 1. Assam State Electricity Board, Guwahati
- 2. Meghalya State Electricity Board, Shillong
- 3. Department of Power, Govt. of Tripura, Agartala
- 4. Power & Electricity Department, Govt. of Mizoram, Aizwal
- 5. Electricity Department, Govt. of Manipur, Imphal
- 6. Deptt. of Power, Govt. of Arunachal Pradesh, Itanagar
- 7. Department of Power, Govt. of Nagaland, Kohima
- 8. North Eastern Regional Electricity Board, Shillong
- 9. North Eastern Regional Load Despatch CentreRespondents

ORDER

Petitions No.32/2003 and 33/2003 filed by the petitioner for approval of tariff in respect of Agartala Gas Turbine Power Project and Assam Gas Base Power Project are listed for hearing on 30.9.2003. Meanwhile, the petitioner has filed Interlocutory Applications (IA No.37/2003 and 38/2003) praying for an order for provisional two part tariff till final determination of tariff by the Commission. The copies of the IAs are also served on the respondents.

- 2. The respondents are directed to file their replies latest by 10.9.2003 with advance copy to the petitioner who may file its rejoinder, if any, by 25.9.2003. List these IAs on 30.9.2003 along with main petitions.
- 3. Meanwhile, the petitioner shall continue to bill the respondents provisionally on the basis of tariff applicable as on 31.3.2003, already approved by the Commission by its order dated 5.2.2003 in Petitions No.5/2000 and 6/2000.

Sd/- Sd/- Sd/(K.N. SINHA) (G.S. RAJAMANI) (ASHOK BASU)
MEMBER MEMBER CHAIRMAN

New Delhi dated the 24th July 2003